

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1902

ANSWERED ON:06.12.2005

BAN ON THE IMPORT OF NON-EDIBLE OIL

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**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether import of non-edible oils has increased over the years and are being used to manufacture vegetable oil after treating them chemically;
- (b) if so, the reaction of the Government thereto;
- (c) whether its consumption causes heart diseases and other fatal diseases;
- (d) if so, whether the Government proposes to impose ban on the import of non-edible oil; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY ( SHRI E.V.K.S. ELANGO VAN)

(a) & (b): The import of non-edible oil has been fluctuating over the last three years as under-

Qty. in Th.Kgs

Value in Rs. Lakhs

2002-2003		2003-2004		2004-2005	
Quantity	Value	Quantity	Value	Quantity	Value

76795.96	25825.82	69050.06	16469.17	78560.64	25584.95
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(c): Heart diseases and other fatal diseases are suggested to be linked to change in life style such as decreased physical activity, changing food habits, increase in fat and sugar consumption, low intake of fiber and micro nutrients (folic acid, antioxidants)etc.

(d) & (e): No, Sir. The import of non-edible oil of animal origin is already prohibited.